

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 73 of 2018

IN THE MATTER OF:

Vishal Gupta

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellant: Mr. Hrishikesh Baruah, Mr. Kshitij Paliwal and Mr. Vishal Gupta, Advocates.

For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Samir Gandhi, Ms. Aditi Gopalakrishnan, Mr. Parthasarathi Jha, Ms. Tanaya Sethi, Mr. Toshit Shandiliya, Ms. Krithika Ramesh and Mr. Karan Sood Advocates.

O R D E R

26.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 12th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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